- (a) whether there is shortage of ATC staff at IGI Airport in various categories;
- (b) the details thereof and reasons for the shortage; and
- (c) the efforts made by Government to provide sufficient staff at the ATC in view of the aviation safety?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) No Sir.

(b) and (c) Do not arise.

## Audit by ICAO

1733. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the International Civil Aviation Organisation had audited DGCA in 2006 on the safety oversight capability of DGCA;
  - (b) if so, the details of the observations made; and
  - (c) the action taken on the observations made by ICAO?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Yes Sir. ICAO under its Universal Safety Oversight Audit Programme, conducted an audit of India in October 2006. There were 70 findings and recommendations in the areas of legislation, organization, operations, airworthiness, licensing, aerodromes, air navigation services and accident investigation.

(c) The status of compliance with the recommendations is given in the Statement.

Statement

Implementation status - ICAO's USOAP audit findings and recommendations

Total	70	Implemented
1	2	3
Legislation	7	7
Organisation	5	4.
Personnel Licensing	6	6

1	2	3
Operation of Aircraft	7	7
Airworthiness	5	5
Aircraft Accident & Incident	20	19
Air Navigation Services	71	ġ.
Aerodromes	: <b>©</b>	8
Total findings implemented		65

## Under Implementation - 5

- 1. Filling up of vacancies in DGCA
- 2. Amendment to Aircraft Rules in line with ICAO Annex 13 Accident Investigation
- 3. Rules for ANS
- 4. Approval of SAR manual
- 5. Licensing of aerodromes used for scheduled air transport services.

## FDI in aviation sector

†1734. SHRI JAI PRAKASH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Ministry is taking any step to ensure that airlines services of other private operators are not affected in view of the recent financial crisis in Kingfisher Airlines and its decision to reduce the number of flights and to discontinue the air services on loss-making routes;
  - (b) if so, the details thereof;
- (c) whether the Ministry is considering a proposal to be sent to the Ministry of Finance for allowing foreign direct investment in the airlines sector; and
  - (d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Directorate General of Civil Aviation (DGCA) has advised all the domestic airlines to operate additional flights to cater to the demand caused due to peak season and cancellation of flights by Kingfisher Airlines.

(c) and (d) At present 49% Foreign direct investment is allowed in the domestic carriers.

<sup>†</sup>Original notice of the question was received in Hindi.